

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL-APPLICATION-NO.634-of-1994

DATE-OF-ORDER:-20th-February,-1997

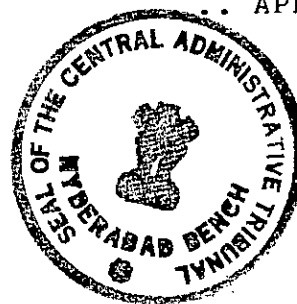
BETWEEN:

P.VENKATA RAMANA

... APPLICANT

AND

1. Superintendent of Post Offices,
Hindupur Division, Hindupur,
Anantapur District,
2. The Sub Divisional Inspector (Postal),
Kadiri Sub Division, Kadiri,
Anantapur District.



.. RESPONDENTS

COUNSEL FOR THE APPLICANT: Mr. SYED SHAREEF AHMED

COUNSEL FOR THE RESPONDENTS: Mr. N.R.DEVARAJ, Sr.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

HON'BLE SHRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.))

None for the applicant. Heard Mr.Satyanarayana for Mr.N.R.Devaraj, learned senior standing counsel for the respondents.

2. The post of EDMC, Kothapalle BO under Dharmavaram HO, was vacant from 14.1.93 as a result of discharge of one Mr. P.Musalappa on attaining the age of 65 years. To fill up that vacancy, R-2 addressed the Employment Exchange, Anantapur District on 6.1.93 to sponsor suitable candidates

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be set-aside.

6. In view of what is stated above, the following direction is given:

The notification dated 4.5.94 is set-aside. The applicant who was duly selected on the basis of the notification issued on 8.2.93 should be deemed to have been regularly posted in the post of EDMC, Kothapalli.

7. The OA is ordered accordingly. No order as to costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

[Signature]
न्यायालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
हैदराबाद न्यायाधीश
HYDERABAD BENCH

केस नम्बर	ASE NUMBER	M-634/ay
न्याय का तारीख	Date of Judgement	20/09
रत तय्यार किया गया दिन	Copy Made Ready on	5/3/97
अनुभाग अधिकारी (न्य दिक्) Section Officer (J)		